

amongst banks in conformity with provisions of statutes governing public sector banks, the information relating to individual constituents cannot be divulged.

(c) and (d). State Bank of India (SBI) has reported that it is not correct to say that SBI was responsible for the sickness of the company. It may however be added that the Board for Industrial and Financial Reconstruction (BIFR) in its last hearing held on 14.02.1995 formed the opinion that Tannery and Footwear Corporation of India Ltd. (TAFCO) was not likely to make its net worth exceed the accumulated losses within a reasonable time while meeting all its financial obligations and that TAFCO as a result thereof was not likely to become viable in future and that it was just and equitable that the company should be wound up. BIFR also directed that its opinion be forwarded to the concerned High Court for Necessary action. TAFCO Officers' Association went in appeal to Appellate Authority for Industrial and Financial Reconstruction (AAIFR) against the order of the BIFR. The appeal has since been dismissed by the AAIFR.

[Translation]

Bank Loans to SSI in Gujarat

2987. SHRI N.J. RATHVA : Will the Minister of FINANCE be pleased to state :

(a) whether the Government of Gujarat has apprised the Union Government of the difficulties being faced by the Small Scale Industries/entrepreneurs in getting loans from banks due to Service Area Approach;

(b) if so, the details thereof; and

(c) the remedial steps proposed to be taken in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) to (c). In the light of the experience gained in the implementation of the Service Area Approach and the findings of the evaluation studies, the Reserve Bank of India has introduced certain modifications in the Service Area Approach. The Service Area branches may be grouped block-wise without disturbing their service area identities or their obligations to prepare village level plans/service area plans so that borrowers will have the flexibility to approach other branches in a block, in the event of inability of the service area branch to adequately make their requirements. Exemptions are granted from the service area approach in respect of large projects covering several districts/States. Reserve Bank of India has reported that they have no information regarding the difficulties being faced by Small scale industries/entrepreneurs in getting loans from banks in Gujarat due to service area approach.

Export of Cotton and Textiles/ Readymade Garments

2988. SHRI SURENDRA PAL PATHAK : Will the Minister of TEXTILES be pleased to state :

(a) whether country's export of cotton textiles has declined due to rising competition in this sector;

(b) if so, the details thereof and the steps being taken to improve the situation;

(c) whether the Government propose to give priority to export of readymade garments in place of cotton textiles; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KAMAL NATH) : (a) and (b). Export of Cotton textiles during April-October, 1995 has increased by 15.2% in Rupees terms and 12.5% in Dollar terms over the corresponding period of the previous year.

(c) and (d). Readymade garments and Cotton textiles have their own separate markets and both are encouraged equally by Government.

[English]

Nagarjuna Sagar Tourist Centre

2989. SHRI DHARMABHIKSHAM : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the State Government of Andhra Pradesh have sent any proposal to the Union Government for its approval and financial assistance to develop Nagarjuna Sagar; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b). The Union Government received two proposal namely : construction of Public Conveniences at Nagarjuna Sagar and 100 seater twin engine luxury launch for Nagarjuna Sagar from the State Government of Andhra Pradesh for development of Nagarjuna Sagar as tourist centre. An amount of Rs.4.94 lakhs was sanctioned for the construction of Public Conveniences at Nagarjuna Sagar.

[Translation]

Loss to Air India

2990. SHRI SUSHIL CHANDRA VERMA : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the total number of aircrafts in the fleet of Air India and their category alongwith the year in which these aircrafts were purchased; and